


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.80/2017	-	For Compliance	621A	Leeboy India Construction Equipment Private Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	PARAMESHWAR G. BHAT (PCS) 9449134152	Leeboy India Construction Equipment Pvt. Ltd.	

ORDER

Counsel for petitioner is present. Today he has filed memo along with acknowledgement that notice was served on respondent. Shri Ravi Shanker Advocate undertakes to file vakalath for respondent. For filing vakalath ^{and} objections if any list it on 06/10/2017.


MEMBER(J)


MEMBER(T)